

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad  
REGIONAL BENCH - COURT NO. 3**

**CUSTOMS Appeal No. 10031 of 2022-DB**

[Arising out of Order-in-Original/Appeal No MUN-CUSTOM-000-APP-079-21-22 dated 30.06.2021 passed by Commissioner of CUSTOMS-MUNDRA]

**KUNJ BIHARI TEXTILES**

**...Appellant**

Khewat No 78/47 Bakoli Bakhtawarpur Road Village Barkoli  
Delhi-110036

*VERSUS*

**C.C.-MUNDRA**

**...Respondent**

Office Of The Principal Commissionerate Of Customs, Port User Buld.  
Custom House Mundra, Mundra  
Kutch  
Gujarat-370421

**APPEARANCE:**

Sh. Vikas Mehta, Consultant for the Appellant

Sh. Anand Kumar, Superintendent (Authorized representative) for the Respondent

**CORAM:**

**HON'BLE MEMBER (TECHNICAL), RAJU**

**HON'BLE MEMBER (JUDICIAL) ,SOMESH ARORA**

DATE OF HEARING:01.05.2023

DATE OF DECISION:15.06.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10205 of 2018.

**(RAJU)  
MEMBER (TECHNICAL)**

**(SOMESH ARORA)  
MEMBER (JUDICIAL)**